

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 519/ 2019

WITH

Original Application No. 386/ 2019

News item published in "The Times of India" Authored by  
Jasjeev Gandhiok & Paras Singh

Titled

"Below Mountains of trash lie poison lakes"

WITH

Centre for Wildlife & Environment Litigation ...Applicant(s)

Versus

Union of India and Ors.

...Respondent(s)

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Filed through

*Puja Kalra*

(PUJA KALRA)

Advocate on behalf of North DMC  
430-431, 4<sup>th</sup> Floor, Lawyers Chambers

Delhi High Court, New Delhi

Mob: 9312839323

Dated 08<sup>th</sup> December 2020

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**PRESENT STATUS REPORT REGARDING BIO-MINING/REMEDICATION OF LEGACY WASTE AT BHALSWA DUMP SITE IN NORTH DELHI MUNICIPAL CORPORATION IN RESPONSE TO THE THIS HON'BLE COURT ORDERS DATED 17.07.2019, 19.11.2019 AND 16.03.2020**

1. In compliance of the order dated 17.07.2019 of Hon'ble National Green Tribunal, North DMC had started bio-mining/remediation of legacy waste at Bhalswa dumpsite in October 2019.

17/07/2019

2. About 80 lakh MT of legacy waste existed at Bhalswa dumpsite in North Delhi Municipal Corporation (North DMC) prior to start of bio-mining/ remediation process.

3. Presently 15 trommels are functional at Bhalswa dumpsite, out of which 14 trommels are of 30 mm screen size and 01 trommel is of 6 mm screen size. Total processing capacity of these trommels is about 4200-4500 TPD. Photograph of trommel site at Bhalswa dumpsite is attached as Annexure A

4. In addition to 15 trommels, 03 trommels of 6 mm screen size and 04 trommels of 30mm screen size have been installed at Bhalswa dumpsite and the same will be functional shortly which will increase the processing capacity to about 5400-5700 TPD. It is submitted that as and when land gets vacated additional trommels are being installed and would be installed in future as well.

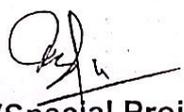
5. About 10,01,400 MT of legacy waste has been processed till 06.12.2020. Top dump of an area about 14.90 acre and 11 metre height has been completely cleared by bio-

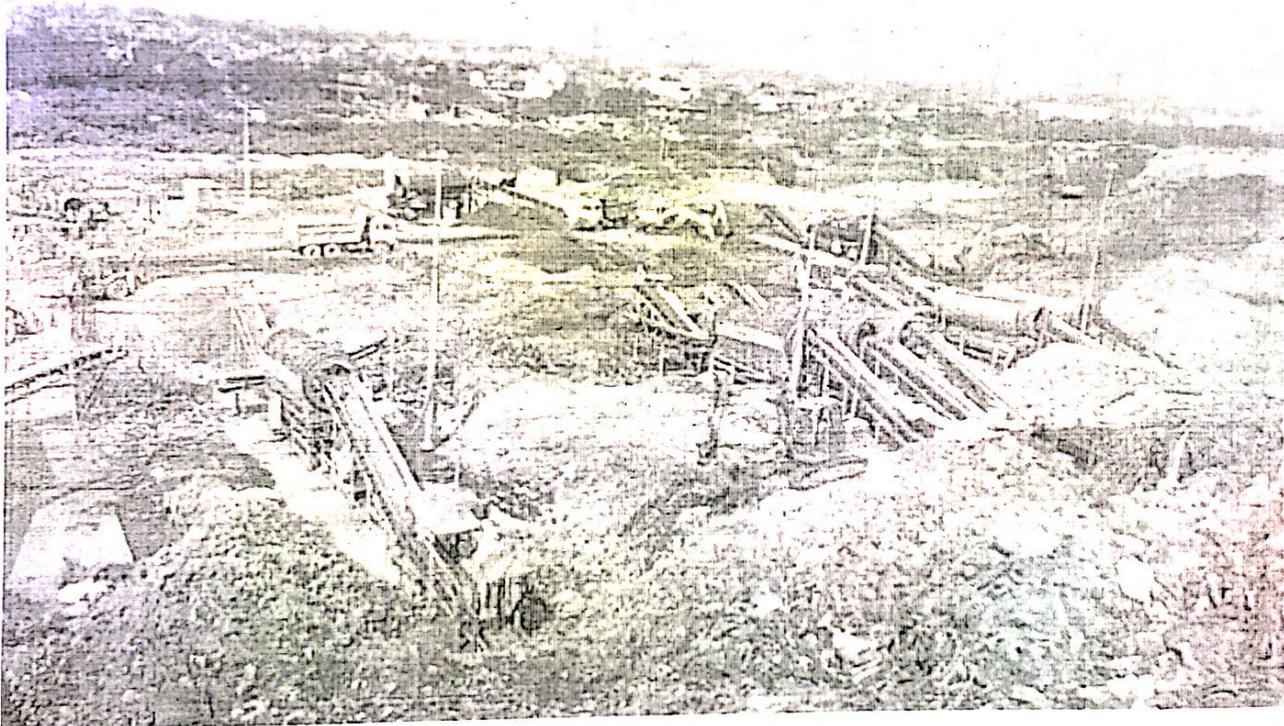
mining/remediation of the legacy waste. An area of 1.50 acre of 12 metre height and 21.50 acre of 3 metre height from second dump from top has also been cleared. Photograph before biomining and after biomining of old dump waste at Bhalswa dumpsite is attached as **Annexure B**.

6. About 1,69,700 MT of the inert material recovered from bio-mining/remediation has been disposed off at low lying areas of Eco Park of NTPC at Badarpur, horticulture parks, Mukundpur School, Rani Khera and land near Bhalswa dumpsite till 06.12.2020.

7. About 1,31,600 MT of incinerable Waste/ RDF recovered from bio-mining/remediation has been disposed off at Waste to Energy Plant till 06.12.2020.

8. About 16,250 MT of C&D Waste recovered from bio-mining/remediation has been utilized for covering fresh MSW and for construction of slopes/ platforms/ internal Kachha roads at Bhalswa dumpsite.

  
**Executive Engineer(Special Project)RZ**  
**North DMC**



Annexure-B

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**Before** ↓



**October 2019**

**After**



**December 2020**

Annexure-B

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